

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition(Civil) No.1111-1112/2002 in CA 3337-38/2002

CHAIRMAN, STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

ALL ORISSA STATE BANK OFFICERS ASSN&ANR.

Respondent (s)

(With Office Report)

Date : 10/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. Mukul Rohtagi,ASG
Mr. Sanjay Kapur,Adv.
Mr. Rajiv Kapur,Adv.

For Respondent (s) Respondent-in-person

Dr. Rajeev Dhawan,Sr.Adv.
M/s.Sanjeev Kumar,B.K.Satiya,Advs.

Mr. R.N. Trivedi,ASG
Ms. Sunita Sharma,Adv.
Ms. Sushma Suri,Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Post it on 15th July, 2003.

.SP1

(Y.P.Dhamija)
Court Master

(Veera Verma)
Court Master